

Since the Government of West Bengal has withdrawn State-wide complete lockdown on 28.08.2020 vide Notification No.289-CS/2020 dated 12.08.2020, the suspension of physical functioning of all the Courts under Uttar Dinajpur Judgeship on 28.08.2020, since notified vide Order No. 108 dated 31.07.2020 r/w Order No. 112 dated 04.08.2020, is also hereby withdrawn.

The functioning of all the Courts on 28.08.2020 shall be as usual as 14.08.2020, 17.08.2020, 18.08.2020, 19.08.2020, 24.08.2020, 25.08.2020 and 26.08.2020 in terms of Order No. 112 dated 04.08.2020.

Inform all concerned.



District Judge
Uttar Dinajpur at Raiganj

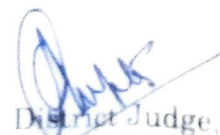
Office Of the District Judge, Uttar Dinajpur at Raiganj
English Department

Memo No. 1147 (39)/G

Date : 13.08.2020

Copy forwarded for information and taking necessary action to :-

- 1) The Court of the District Judge, Uttar Dinajpur at Raiganj
- 2-3-4-5) The Additional District & Sessions Judge, 1st/2nd, Raiganj/Islampur
- 6-7-8-9) The Additional District & Sessions Judge, Fast Track Court, 1st/2nd, Raiganj/Islampur
- 10-11) The Assistant Sessions Judge-cum-Civil Judge, Sr. Division, Raiganj/Islampur
- 12-13-14) The Chief Judicial Magistrate, Uttar Dinajpur at Raiganj/ACJM, Raiganj/Islampur
- 15-16) The Chairman, SDLSC/the Secretary, DLSA, Uttar Dinajpur at Raiganj
- 17-18-19-20-21) The Judicial Magistrate, 1st/2nd Raiganj/Islampur/The Principal Magistrate, JJB, U/D
- 22) The Civil Judge, Jr. Division, Additional Court-cum-JM, Raiganj
- 23-24) The Civil Judge, Jr. Division, Raiganj/Islampur
- 25-26) The Civil Judge, Probationary, Raiganj/Islampur
- 27-28-29-30-31-32-33-34-35-36) The Judge-in-charge of Nezarat/Accounts/Copying Civil/Copying Criminal/ DRR/Forms & Stationery, Civil Courts, Raiganj/Islampur
- 37-38) The Nodal Officer under eCourts Project, Uttar Dinajpur Judgeship, Raiganj/Islampur.
- 39) The System Assistant under eCourts Project, Uttar Dinajpur at Raiganj for uploading in the official website of Uttar Dinajpur Judgeship.



District Judge,
Uttar Dinajpur at Raiganj

Ref : Order No. 116 dated : 13.08.2020

Memo No. 1148 (20)/G

Date : 13.08.2020

Copy forwarded for information and taking necessary action to :-

- 1) The District Magistrate, Uttar Dinajpur.
- 2) The Superintendent of Police, Raiganj Police District.
- 3) The Superintendent of Police, Islampur Police District.
- 4) The Chief Medical Officer of Health, Uttar Dinajpur
- 5-6-7-8) The President/Secretary, District/Sub-Divisional Bar Association, Raiganj/Islampur.
- 9-10-11-12-13-14) The PP/Spl. PP/Addl. PP, Uttar Dinajpur/APP, Raiganj/Islampur.
- 15-16) The GP/Addl. GP, Uttar Dinajpur Raiganj/Islampur
- 17-18-19-20) The President/Secretary, District/Sub-Divisional Law Clerks' Association,
Rai/Islampur


District Judge,
Uttar Dinajpur at Raiganj